

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2963

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

MODERNISATION OF POLICE FORCE

2963. SHRI KESINENI NANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps being taken to encourage modernisation of State Police forces in the country;

(b) whether the Government is aware that as per the provisions of Andhra Pradesh Reorganisation Act, it has to support the State Government of Andhra Pradesh in setting up a Greyhound type force in the new State; and

(c) if so, the steps being taken by the Government to meet its obligations under the Act?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Police is a State subject as per Seventh Schedule of the Constitution of India. Thus, the primary responsibility lies with the State Governments. However, Ministry of Home Affairs provides funds to State government under Modernisation of Police Force (MPF) Scheme. The main objective of the scheme is to reduce the dependence of the State Government on Army and Central Police Forces. The focus of the scheme is to strengthen the police infrastructure. The major items

covered under the scheme are police building, police housing, mobility, weapons, equipment, training infrastructure, computerization and forensic science. Infrastructure development under MPF Scheme depends on priorities of State governments.

(b) & (c): As per section 9 of the Andhra Pradesh Reorganisation Act, the Government of India is to maintain and administer Greyhound Training Centre in Hyderabad which shall function as a common training centre for state of Andhra Pradesh and Telangana for a period of three years. After that, the existing Greyhound Training Centre in Hyderabad will become training Centre for the state of Telangana. The Government of India is to assist the successor State of Andhra Pradesh to set up a similar state-of-the-art training centre. During, 12th plan period (2013-14 and 2014-15), the Ministry had provided financial assistance to the States of Andhra Pradesh and Telangana under the Special Infrastructure Scheme (SIS). An amount of Rs.9.99 crore was provided to Andhra Pradesh in 2013-14; Rs.7 crore was provided to Andhra Pradesh and Rs.3 crore was provided to Telangana during 2014-15.
